

Administration of
Dadra and Nagar Haveli, U.T.,
(Personnel Section)

No.1-1(B)(2)/84-ADM

Silvassa.

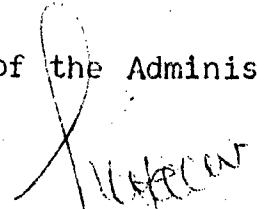
Dated 29th Sept., 1986.

Read : (i) W/M. No.LGS/86/369 dated 29th September, 1986
from Lt.Governor's Secretariat, Goa.

O R D E R :

Shri K.D.Singh, (IFS), presently working as Secretary to the Administrator, shall hand over the charge of the Secretary to the Administrator to Shri R.K.Verma, I.A.S. on forenoon of 1st October, 1986 and Shri Singh shall proceed to his new place of posting in Arunachal Pradesh.

By order of the Administrator,


(S.M.S.CHAUDHARY)
Collector,
D&NH.

To,

- (1) Shri K.D.Singh, Secretary to the Administrator,
Dadra and Nagar Haveli, Silvassa.
- (2) Shri R.K.Verma, I.A.S.

Copy fd.w.cs. to :-

- (1) The Secretary to the Administrator, D&NH, Silvassa.
- (2) The Secretary to the Lt.Governor, Cabo Rajniwas, Dona Paula, Panaji, Goa.
- (3) The Dy.Secretary to the Govt.of India (U.T Section) Ministry of Home Affairs, New Delhi.
- (4) The Dy.Secretary to the Govt.of India, Ministry of Environment, Forest and Wildlife, Deptt.of Environment, Forest and Wildlife, New Delhi.
- (5) The Managing Director, Arunachal Pradesh, Forest Corporation at Deomali.
- (6) The Secretary(Forest) Arunachal Pradesh, Itnagar.
- (7) The Accountant General, Gujarat State, Rajkot.
- (8) All Heads of Offices, Dadra & Nagar Haveli, Silvassa.
- (9) The Sub-Treasury Officer, Dadra and Nagar Haveli, Silvassa.

Submitted to the Registrar,

Letter dt 13.10.86 has
been received from the
applicant's Advocate.

He has requested
to withdraw his motion

we may place this
letter before the Tribunal
on 23.10.86 on the
date of hearing.

Yes
A
21/10

Received
20.10.86.
H. Parvathu
20.10.86

Mr. M. S. Mohite advocate appears
for Mr. R. S. Mohite.

Mr. Mohite has submitted in
writing that the application be
disposed of as withdrawn. That
writing should be recorded and
M.S.E. petition (and if allowed).

The application is disposed
of as withdrawn.

B. Nagar.

23.10.1986

